National Company Law Tribunal

Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017

NAME OF THE COMPANY: Bee Kay Precisions India. Put Hd.

SECTION OF THE COMPANIES ACT: 271/272 of the Companies Act, 2013.

SI. NO.

Designation

Representation

Signature

1.

Sand Sivarane Advocate

Peter.

2.

CP No.34/ALD/2017

Sh. Saral Srivastava, Advocate for the petitioner. Sh. Dhirendra Kumar, proxy for the OL.

In the present matter, the report of ROC as well as affidavit of RD is still awaited. Hence, further two weeks time is granted.

The matter be listed on 6th October, 2017.

Dated:07.09.2017

Sri H.P. Chaturvedi, Member (Juniciai)

Typed by: Kavya Prakash